

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 294 of 2013 & IA No.391 of 2013

Dated : 19th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Indian Hotels & Restaurant Asson. & Anr. Appellant(s)

Versus

**Maharashtra State Electricity Regulatory
Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Ms. Shikha Ohri

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 391 of 2013 to the Respondents returnable on 05.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **05.12.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pr